

Honourable Shri Justice M. S. Vaidya

LL.M.

1990 – 1994

Justice Makarand Shankar Vaidya, *LL.M.* : Born on 10-11-1932. Practise on the Civil Side at Pune from 1954 to 1959. Appointed Civil Judge Junior Divisional and Judicial Magistrate first-class in 1959. Promoted as Assistant Judge in 1970 and promoted as District Judge in 1976. In 1978-1979, he was appointed as Joint Charity Commissioner. During the next three years, he was the Additional Registrar (Inspection) in the High Court (Appellate Side). From 1982 to 1985 served as a Judge of the Bombay City Civil and Sessions Court. In 1985, selected as Selection Grade District Judge. Appointed Additional Judge of the Bombay High Court from two years from 18-7-1990 and permanent Judge from 30-12-1990. Retired on November 10, 1994.